



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/09/2019

O.A./260/341/2018 B SIIKA & OTHERS
M.A./260/200/2018 -V/S-
M.A./260/201/2018 M/O RAILWAYS

ITEM NO: 13

FOR APPLICANTS(S) Adv : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr.T.Rath, learned counsel appears for the respondents and is heard. Registry is directed to reflect the name of Mr.T.Rath as learned counsel for the respondents in future cause list.</p>
	<p>Learned counsel for the respondents submitted that the appointment letter enclosed by the applicant as Annexure A/1 is not an order and that too the applicant was engaged for 80 days. He also submitted that copy of the representation is not enclosed by the applicant.</p>
	<p>In view of the above the OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>

Copy of this order be sent to the applicant by the Registry by post and be handed over to the learned counsel for the respondents.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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